

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.245 of 2017 (SZ)**

Applicant/s

Respondents

Sri Murugan Blue Metal  
Rep. by its Proprietor,  
S.F.No.192 and 193/06  
Venkatesapuram Post,  
Desapaqlli Dinna, Hosur Taluk,  
Krishnagiri District

The Tamil Nadu Pollution Control Board  
Rep. by its Chairman,  
No.76, Mount Road, Guindy,  
Chennai 600032 and others

**Counsel appearing for applicant**

**Counsel appearing for respondents**

M/s.T.Dhanasekaran & R.Agilesh

Note of the Registry	Orders of the Tribunal
Item.No.1	<p>Date: 10<sup>th</sup> November, 2017</p> <p>Since the Hon'ble Judicial Member is on leave and also as agreed by the representative of the learned counsel appearing for the applicant, the application stands posted for admission on 17.11.2017.</p> <p>.....EM (Shri P.S. Rao)</p>